

MEDIATION CENTRE RHC, JODHPUR, CAUSE LIST 16.07.2018

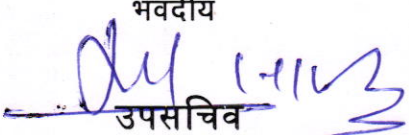
<i>S.N.</i>	<i>NAME OF MEDIATOR</i>	<i>TYPE OF CASE & NO.WITH TITLE OF CASE</i>	<i>NAME OF PETITIONER ADVOCATE</i>	<i>NAME OF RESPONDENT'S ADVOCATE</i>
1	Dr. Akavya A Bhanshali	S.B.CFA. No. 288/2017, Rajasthan State Ganganagar Sugar mills Ltd. V/S Veer Singh Santokh Singh Anand (Fabricators). Pvt. Ltd.	Mr. V K Agrawal	Mr. Hemant Jain
2	Sh. Baljinder Sandhu	S.B. Civil Contempt Pet. No. 19/2014, Madanlal V/S Smt. Ravinder Kaur & Ors.	Mr. S K Verma	Mr. Hemant Jain Mr. B M Agrawal Mr. Sudhir Sarupariya Mr. V K Agrawal

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1	Dr. Pratishtha Dave	S.B. CW No. 2329/2017, Nakhat Singh V/S RIICO & Ors.	Mr. D K Godara Mr. O P Sangwa Mr. Chaitnya Gehlot	Mr. Sanjeet Purohit Mr. Manish Sisodia Mr. Akshay Surana Mr. Jagdish Vyas

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1	Dr. Akavya A Bhanshali	S.B.CRLMP. No. 1769/2018, Himanshu Acharya & Ors. V/S State & Anr.	Mr. Himansu Singh Choudhary Mr. G R Siyag	Mr. Sushil Bishnoi

भवदीय

 उपसचिव

राज. राज्य विधिक सेवा प्राधिकरण
जोधपुर